## Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

## Minutes of NC-V meeting held on 06.03.2014

The meeting No.47/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 06.03.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri V.K. Kohli, Director	R.O., TC, Noida
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri J.D. Giri, Vice President	AEPC
6.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings No.45/AM-14 held on 20.02.2014 were taken for ratification. As there were no amendments to the same, the above referred minutes of 20.02.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.47/AM-14 dated 06.03.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:

MEETING NUMBER : 47/84-ALC3/2013 MEETING DATE : 06.03.2014

	Case No.:7/47/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
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4/040/00246/AM14/ Lic.No/Date:0710099307 29.10.2013	Defer Date: 03.04.2014
7/2	29 10 2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that specifications of CAD/CAM for export product are not correct according to the placement of panels of export product. There are four body panels of garment placed in the CAD/CAM, whereas specifications are showing panels of two pieces only. Measurement chart is also not complete, which has no complete specifications of any sample size or for all sizes. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

	II I		Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Rejected		
	HQ File :01/84/050/00290/AM14/		Lic.No/Date:0610034831 08.11.2013	Reject		
$\parallel^2$	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm					

has not submitted requisite information/details called for vide DC(MSME)'s letter dated 30.01.2014 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:19/39/84-ALC3/2013		06.02.2014	Status: Approved
HQ File :01/84/050/00291/AM14/		Lic.No/Date:0610034830 08.11.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case.	Accordingly, Co	mmittee after	deliberations	decided t	to ratify the	Advance	Authorization	issued i	n this
case as detailed below:	<u>;</u> -								

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Kids riding breeches made of artificial	66,667	Artificial leather cloth	10,000 Kgs.
	leather cloth (Content of imported artificial	Nos.		
	leather cloth = $9523.50 \text{ Kgs.}$ )			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:8/39/84-ALC3/2013		Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Rejected
HQ File :01/84/050/00280/AM14/		Lic.No/Date:0510371162 18.11.2013	Reject

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, measurement chart and style number of export product in support of their proposal. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:			06.00.0014	Status: Approved
HQ File :0	01/84/050/00263/AM14/		Lic.No/Date:3210070026 20.11.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/121/2013-14/Hos., dated 06.03.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	_
1.	Gent's full Sleeve Shirt made of 100% Nylon woven fabric, GSM-97+/-10%, width-56" Style No.	Quantity 1 pcs.	100% Nylon woven fabric, GSM-97+/-10%, width-56"	2.90 meter piece	sq. per
	945S14ADM05		100% Polyester knitted mesh fabric, GSM-100+/-10%	0.46 meter	sq. per
2.	Gent's full Sleeve Shirt made of 100% Nylon woven fabric, GSM-97+/-10%, width-57" Style No.	1 pcs.	100% Nylon woven fabric, GSM-97+/-10%, width-57"	2.90 meter piece	sq. per
	945S14ADM05P		100% Polyester knitted mesh fabric, GSM-100+/-10%	0.46 meter piece	sq. per
3.	Gent's Half Sleeve Shirt made of 100% Nylon woven fabric, GSM-97+/-10%, width-56" Style No.	1 pcs.	100% Nylon woven fabric, GSM-97+/-10%, width-56"	2.15 meter piece	sq. per
	945S14ADM04		100% Polyester knitted mesh fabric, GSM-100+/-10%	0.46 meter piece	sq. per
4.	Gent's Half Sleeve Shirt made of 100% Nylon woven fabric, GSM-97+/-10%, width-57" Style No.	1 pcs.	100% Nylon woven fabric, GSM-97+/-10%, width-57"	2.15 meter piece	sq. per
	945S14ADM04P		100% Polyester knitted mesh fabric, GSM-100+/-10%	0.46 meter piece	sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Approved
HQ File :01/84/050/00267/AM14/		Lic.No/Date:0410152155 21.11.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. 7/207/2013-TSW, dated 05.03.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Hand bags made out of textile	1961 Nos.	fabric with light knit backing/CTD.	83.68 Meters
	material, Style- F51108		Vitello crom soft HR/12 cms. light weight PVC Reps pebble emboss/12.8 cms. painted floral PVC	
			pebble-Poly/Cotton non-brush canvas, width-57"	
			Inner lining 100% Polyester lining/Polyester Satin lining – WR + IX clear PU coating/0.3mm white TELA PU with adhesive/0.2mm 18P white color lining W/ADH (TELA) 0.3mm 18P white color lining W/ADH (TELA), width-58.5"	325.92 yards
			Elast smooth PVC	64.17 Meters

100% Spun Rayon woven tape	1777.94 Meters
(25mm) webbing	
Metal fitting	Net to net
Eyelets	Net to net
Zip Fasteners	480.45 Meters
Slider	Net to net
Stopper	Net to net
0.4mmX58 Inch Col. Lake green	4.73 yard
non-woven lining w/o adhesive,	
width-58"	
1.5mmX58 Inch Col. Lake green	1.63 yard
non-woven lining w/o adhesive,	
width-58"	
0.4mm Bonded Leather Board	186.30 Sq. foot
0.6mm Bonded Leather Board	349.06 Sq. foot
1.6mm Bonded Leather Board	11.77 Sq. foot
210D Nylon (0.1mm) lining material	325.53 Sq. feet
420D Nylon lining material	8.39 yard
Leather Auxiliary	13.49 Kgs.
Water Based Adhesive	10.26 Kgs.
Resin Nan Pao BWA-316CH	17.37 Kgs.
Baoweilng Brand Adhesive	
AR6450/D Primer	9.81 Kgs.
AR6450/C – CH edge stain	13.20 Kgs.
Sensormatic security label	As per packing
	policy
Leather/Fabric care card brochure	- do -
3 GM/6 GM Silica gel in aiwa paper	- do -

			sachet packing material	
			Coach Non logo tissue paper packing	- do -
			material	
			Printed Poly bags packing material	- do -
			Packing Boxes outer cartons	- do -
2.	Textile Purses,	2016 Nos.	Outer lining 8 cms. light weight split	151.20 Meters
	Style-F51362		SIG C saffiano PVC-Poly-Cotton	
			non-brush canvas/SIG C painted dot	
			– FS Soft slub PVC-Poly-Cotton	
			non-brush canvas, width-57"	
			Inner lining 12.8 cms. painted floral	53.83 Meters
			spako unbacked/musika saffiano GR	
			CH-white wash, width-58.5"	
			Inner lining Polyester satin lining-WR	817.83 yards
			+ IX clear PU coating/0.3mm white	
			TELA PU with adhesive/0.2mm 18P	
			white color lining W/ADH (TELA)	
			0.3mm 18P white color lining	
			W/ADH (TELA), width-58.5"	1470) (
			Ecoline smooth crinckle PVC	14.72 Meters
			Metal fitting	Net to net
			Eyelets	Net to net
			Zip Fasteners	1350.72 Meters
			Slider	Net to net
			Stopper	Net to net, set
			0.4mm Bonded Leather Board	104.83 Sq. foot
			Texon Brand Cellulose Insole Sheet	Net to net

				210D Nylon (0.1mm) lining material	141.12 Sq. foot
				Water Based Adhesive	2.70 Kgs.
				Resin Nan Pao BWA-316CH	3.41 Kgs.
				Baoweilng Brand Adhesive	
				AR6450/D Primer	10.08 Kgs.
				AR6450/C – CH edge stain	21.27 Kgs.
				Sensormatic security label	As per packing policy
				Leather/Fabric care card brochure	- do -
				3 GM/6 GM Silica gel in aiwa paper	- do -
				sachet packing material	
				Coach Non logo tissue paper packing	- do -
				material	
				Printed Poly bags packing material	- do -
6		~	20.101	Packing Boxes outer cartons	- do -
	3.	Cow leather purses	39,191	Outer lining Cotton & Poly Jacquard	59.03 Meters
		in combination with	Nos.	fabric with light knit backing/CTD.	
		textile material,		Vitello crom soft HR/12 cms. light weight PVC Reps pebble	
		Style-   51341/F49157/		weight PVC Reps pebble emboss/12.8 cms. painted floral PVC	
		F50117/F50925/		pebble-Poly/Cotton non-brush	
		F51206/F51272		canvas, width-57"	
				Outer lining 8 cms. light weight split	636.35 Meters
				SIG C saffiano PVC-Poly-Cotton	
				non-brush canvas/SIG C painted dot	
				<ul> <li>FS Soft slub PVC-Poly-Cotton</li> </ul>	
				non-brush canvas, width-57"	
				Inner lining 12.8 cms. painted floral	2005.51 Meters
				spako unbacked/musika saffiano GR	

CH-white wash, width-58.5"	
Inner lining 100% Polyester	9882.75 Yards
lining/Polyester satin lining-WR + IX	
clear PU coating/0.3mm white TELA	
PU with adhesive/0.2mm 18P white	
color lining W/ADH (TELA) 0.3mm	
18P white color lining W/ADH	
(TELA), width-58.5"	
Metal fitting	Net to net
Rivets	14,100 Set
Snap Fastners	Net to net
Snap Fastners	Net to net, Set
Eyelets	Net to net
Zip Fasteners	28,846.03
	Meters
Slider	Net to net
Stopper	Net to net
Stopper	17,716 Set
0.3mmX58 Inch Col. Lake green	131.94 yard
non-woven lining w/o adhesive,	
width-58"	
0.4mmX58 Inch Col. Lake green	128.31 yard
non-woven lining w/o adhesive,	
width-58"	
0.5mmX58 Inch Col. Lake green	2.65 yard
non-woven lining w/o adhesive,	
width-58"	
1.2mmX58 Inch Col. Lake green	4.79 yard
non-woven lining w/o adhesive,	

			width-58"	
			1.5mmX58 Inch Col. Lake green	0.04 yard
			non-woven lining w/o adhesive,	
			width-58"	
			0.4mm Bonded Leather Board	692.20 Sq. foot
			0.6mm Bonded Leather Board	108 Sq. foot
			1.6mm Bonded Leather Board	4.60 Sq. foot
			Texon brand cellulose insole sheets	Net to net
			210D Nylon (0.1mm)	1863.81 Sq. foot
			Leather Auxiliary	120 Kgs.
			Water based adhesive	336.63 Kgs.
			Resin Nan Pao BWA-316CH	103.93 Kgs.
			Baoweilng Brand	
			AR6450/D Primer	212.72 Kgs.
			AR6450/C – CH edge stain	221.02 Kg.
			102P Hot melt adhesive	15.09 Kgs.
			Sensormatic Security Label	As per packing policy
			Leather/Fabric Care Card	- do -
			3 GM/6 GM Silica gel in aiwa paper sachet	- do -
			Coach Non-logo Tissue paper	- do -
			Printed Poly Bags	- do -
			Packing boxes outer cartons	- do -
4.	Cow Leather	21,286	Buckle	Net to net
	Belts, Style-	Nos.	0.6mmX58 Inch Col. Lake green	43.93 yard
	61945/66721/		non-woven lining w/o adhesive,	
	66724/66728/		width-58"	

66731/66732/ 67416/67417/ 67426/69900/	0.8mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	194.13 yard
F66105/F66106/ F66128/F66130/ F66916	1.0mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	344.74 yard
	0.8mm Bonded Leather Board	3805.11 Sq. foot
	1.4mm Bonded Leather Board	2409.08 Sq. foot
	1.6mm Bonded Leather Board	1705.60 Sq. foot
	Leather Auxiliary	66.59 Kgs.
	Water based adhesive	406.84 Kgs.
	AR6450/D Primer	135.29 Kgs.
	AR6450/C – CH edge stain	172.95 Kgs.
	102P Hot melt adhesive	9.76 Kg.
	Leather/Fabric Care Card Brochure	As per packing policy
	3 GM/6 GM Silica gel in aiwa paper sachet packing material	- do -
	Coach Non Logo Tissue paper packing material	- do -
	Printed Poly Bags packing material	- do -
	Packing boxes packing material	- do -
	Packing band packing material	- do -
	Packing boxes outer cartons	- do -

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:36/47/84-ALC3/2013 Party Name: GABA OVERSEAS PVT.LTD., Meet No/Date:47/84-ALC3/2013 Status:

			06.03.2014	Deferred
7	HQ File :01/84/050/00391/AM14/		1	Defer Date: 03.04.2014
	Decision: The Committee considered	the case as ner agenda alongwith other	relevant naners and decided to re	efer to

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.

	Case No.:24/47/84-ALC3/2013	Party Name: KERALA BALERS PRIVATE LIMITED	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
8	HQ File :01/84/050/00379/AM14/	RLA File: 10/24/040/00058/AM14/	Lic.No/Date:1010055938 13.12.2013	Defer Date: 27.03.2014
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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 27.03.2014.

	Case No.:5/47/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
,	HQ File :01/84/050/00360/AM14/	1	Lic.No/Date:0710100953 31.12.2013	Defer Date: 03.04.2014
	<b>Decision:</b> The Committee considered	the case as per agenda alongwith other	relevant papers and decided to	refer to

DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.

	Case No.:6/47/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
10	HQ File :01/84/050/00361/AM14/	1	Lic.No/Date:0710100968 31.12.2013	Defer Date: 03.04.2014
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**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.

	Case No.:2/47/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
1	HQ File :01/84/050/00357/AM14/			Defer Date: 03.04.2014
- 1	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.			

	Case No.:3/47/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
2	HQ File :01/84/050/00358/AM14/		Lic.No/Date:0710101011 01.01.2014	Defer Date: 03.04.2014
- 1	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.			

	Case No.:4/47/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred	
13	HQ File :01/84/050/00359/AM14/			Defer Date: 03.04.2014	
11	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.				

	Party Name: S.KHODAY SILK TWISTING FACTORY,	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
HQ File :01/84/050/00364/AM14/			Defer Date: 03.04.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided manufacturing process alongwith stage-wise wastage of export product in support of their proposal. The

applicant firm has also not indicated the clear nomenclature of export product, whether it is saree or made-up. In case of made-up, what is the name of export item? Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

	Case No.:30/47/84-ALC3/2013	Party Name: KANPUR PLASTIPACK LTD		Status: Deferred
15	HQ File :01/84/050/00385/AM14/			Defer Date: 03.04.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizers for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.

			1	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
16		HQ File :01/84/050/00367/AM14/			Defer Date: 03.04.2014
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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.

	Case No.:10/47/84-ALC3/2013	1	1	Status: Deferred
17	HQ File :01/84/050/00365/AM14/		1	Defer Date: 03.04.2014

**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.

Case No.:13/47/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Approved
HQ File :01/84/050/00368/AM14/		Lic.No/Date:0510375907 10.01.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100% Linen	6450 Nos.	100% Linen yarn dyed	2255 Kgs.
	yarn dyed knitted fabric, GSM-		knitted fabric, GSM-135+/-	
	135+/-10%, Style No.		10%	
	333794/339534			
2.	Ladies Top made of 100% Linen	4750 Nos.	100% Linen yarn dyed	1250 Kgs.
	yarn dyed knitted fabric, GSM-		knitted fabric, GSM-135+/-	
	135+/-10%, Style No. 340424		10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:15/47/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	06.02.2014	Status: Approved
HQ File :01/84/050/00370/AM14/		Lic.No/Date:0510375910 10.01.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

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submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100% Linen dyed	12,400	100% Linen dyed knitted	2988.400
	knitted fabric, GSM-140+/-10%, Style	Nos.	fabric, GSM-140+/-10%	Kgs.
	No. 7262156			
2.	Ladies Top made of 100% Linen dyed	3800 Nos.	100% Linen dyed knitted	1235 Kgs.
	knitted fabric, GSM-140+/-10%, Style		fabric, GSM-140+/-10%	
	No. 7263000			
3.	Ladies Top made of 100% Linen dyed	1200 Nos.	100% Linen dyed knitted	252 Kgs.
	knitted fabric, GSM-140+/-10%,		fabric, GSM-140+/-10%	
	embellished with 50% Cotton 50%		50% Cotton 50% Nylon	103 Kgs.
	Nylon net unbleached knitted fabric,		net unbleached knitted	
	GSM-115+/-10% Style No. 7263041		fabric, GSM-115+/-10%	
4.	Ladies Top made of 100% Linen	1200 Nos.	100% Linen bleached	252 Kgs.
	bleached knitted fabric, GSM-140+/-		knitted fabric, GSM-	
	10%, embellished with 50% Cotton		140+/-10%	
	50% Nylon net unbleached knitted		50% Cotton 50% Nylon	103 Kgs.
	fabric, GSM-115+/-10% Style No.		net unbleached knitted	_
	7263041		fabric, GSM-115+/-10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:17/47/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Approved
HQ File :01/84/050/00372/AM14/	RLA File :05/24/040/00384/AM14/	Lic.No/Date:0510375911	

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details
submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify
the Advance Authorization issued in this case as detailed below:-

||10.01.2014

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Skirt made of 53% Linen	3600	53% Linen 47% Cotton dyed	5040 S	Sq.
	47% Cotton dyed woven fabric with	Nos.	woven fabric with 100%	meter	
	100% Cotton embroidery, GSM-		Cotton embroidery, GSM-		
	197+/-10% & 100% Polyester dyed		197+/-10%		
	woven lining fabric, GSM-53+/-		100% Polyester dyed woven	4680 \$	Sq.
	10%, Style No. 329907/342090/		lining fabric, GSM-53+/-10%	meter	
	342092				

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:18/47/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
	HQ File :01/84/050/00373/AM14/			Defer Date: 03.04.2014
21	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm			

has not provided CAD/CAM, measurement chart and sketch of each export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

Case No.:21/47/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
HQ File :01/84/050/00376/AM14/		Lic.No/Date:0510375909 10.01.2014	Defer Date: 03.04.2014.

22	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm
	has not provided complete measurement chart of each export product in support of their proposal. Therefore, the Committee
	after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the
	proposal. The case stands for re-listing on 03.04.2014.

		Party Name: RICHA GLOBAL EXPORTS P. LTD.		Status: Deferred		
	HQ File :01/84/050/00375/AM14/	1		Defer Date: 03.04.2014		
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided complete measurement chart of each export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.					

		Case No.:22/47/84-ALC3/2013			Status: Deferred	
		HQ File :01/84/050/00377/AM14/			Defer Date: 03.04.2014	
III.		<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart and sketch of each export product in support of their proposal. Therefore, the Committee				

has not provided measurement chart and sketch of each export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

Case No.:19/47/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Approved
HQ File :01/84/050/00374/AM14/		Lic.No/Date:0510376677 21.01.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Dress made of 52%	18,100	52% Polyester 48%	8200 Kgs.
	Polyester 48% Cotton yarn dyed	Nos.	Cotton yarn dyed knitted	
	knitted fabric, GSM-200+/-10%,		fabric, GSM-200+/-10%	
	Style No.339525/339527/343133			
2.	Ladies Dress made of 52%	5740 Nos.	52% Polyester 48%	1900 Kgs.
	Polyester 48% Cotton yarn dyed		Cotton yarn dyed knitted	
	knitted fabric, GSM-200+/-10%,		fabric, GSM-200+/-10%	
	Style No.330742/339525/339586			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:16/47/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	06.00.0014	Status: Approved
HQ File :01/84/050/00371/AM14/		Lic.No/Date:0510376809 22.01.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Dress made of 84%	11,100	84% Polyester 16% Linen	6427 Kgs.
	Polyester 16% Linen yarn knitted	Nos.	yarn knitted dyed fabric,	
	dyed fabric, GSM-200+/-10%,		GSM-200+/-10%	
	Style No.337130			

26	2.	Ladies Skirt made of 84% Polyester 16% Linen yarn knitted dyed fabric, GSM-200+/-10%, Style No.337127		84% Polyester 16% Linen yarn knitted dyed fabric, GSM-200+/-10%	182 Kgs.
	3.	Ladies Top made of 88% Polyester 12% Linen yarn knitted dyed fabric, GSM-140+/-10%, Style No.321466/334620		88% Polyester 12% Linen yarn knitted dyed fabric, GSM-140+/-10%	1760 Kgs.
	4.	Ladies Top made of 100% Linen printed knitted fabric along with 100% Linen dyed knitted fabric, GSM-125+/-10%, Style No.7263161	Nos.	100% Linen printed knitted fabric, GSM-125+/-10% 100% Linen dyed knitted fabric, GSM-125+/-10%	4077.500 Kgs. 233 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:23/47/84-ALC3/2013	1	06.02.2014	Status: Approved
HQ File :01/84/050/00378/AM14/		Lic.No/Date:0510376970 24.01.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

CNo	Even ant Draduct	Exmont	Inam out itom	Overtity
S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Dress made of 90%	10,784	90% Polyamide 10%	22,575 Sq.
	Polyamide 10% Elastane lace dyed	Nos.	Elastane lace dyed knitted	meter
	knitted fabric, GSM-133+/-10%		fabric, GSM-133+/-10%,	
			width-54"	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:11/47/84-ALC3/2013		Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
28	HQ File :01/84/050/00366/AM14/			Defer Date: 03.04.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.

			Status: Deferred
20	HQ File :01/84/050/00384/AM14/		Defer Date: 03.04.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that CAD/CAM of export product is not legible. Therefore, the Committee after deliberations decided to ask the applicant firm to make available a legible copy of CAD/CAM of export product in support of their proposal. The case stands for re-listing on 03.04.2014.

Case No.:32/47/84-ALC3/2013	-		Status: Deferred
HQ File :01/84/050/00387/AM14/	RLA File :05/24/040/00406/AM14/	Lic.No/Date:0510377148	Defer Date:

			27.01.2014	03.04.2014
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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM and measurement chart of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Approved
HQ File :01/84/050/00369/AM14/		Lic.No/Date:0510377405 28.01.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100% Linen	6310 Nos.	100% Linen bleached woven	10,222 Sq.
	bleached woven fabric, GSM-113+/-		fabric, GSM-113+/-10%,	meter
	10%, Style:330925			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:8/47/84-ALC3/2013		0.000014	Status: Approved
HQ File :01/84/050/00363/AM14/		Lic.No/Date:0710101838 31.01.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress made of 55% Polyester 45% Cotton yarn dyed fabric, GSM-100+/-10%, Style: CX8 7121952	6700 Nos.	55% Polyester 45% Cotton yarn dyed fabric, GSM-100+/-10%	5695 Sq meter
2.	Girls Romper made of 52% Linen 48% Rayon dyed fabric, GSM-180+/-10%, Style: CX8 7122231	4300 Nos.	52% Linen 48% Rayon dyed fabric, GSM-180+/-10%	3010 Sq meter
3.	Girls Dress made of 52% Linen 48% Rayon dyed fabric, GSM-180+/-10%, Style: CX8 7121950	2000 Nos.	52% Linen 48% Rayon dyed fabric, GSM-180+/-10%	1920 Someter
4.	Babies Dress made of 55% Polyester 45% Cotton yarn dyed fabric, GSM-100+/-10%, Style: CX8 7122088	1400 Nos.	55% Polyester 45% Cotton yarn dyed fabric, GSM-100+/-10%	924 Sq meter
5.	Babies Romper made of 52% Linen 48% Rayon dyed fabric, GSM-180+/-10%, Style: CX8 7122244	1100 Nos.	52% Linen 48% Rayon dyed fabric, GSM-180+/-10%	616 Sq meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:25/47/84-ALC3/2013	5	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
	HQ File :01/84/050/00380/AM14/		1	Defer Date: 03.04.2014
33	Dagisian: The Committee considered	relevant papers and observed th	ot applicant firm	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm

has not provided CAD/CAM, measurement chart and sketch of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

		1	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
	HQ File :01/84/050/00383/AM14/			Defer Date: 03.04.2014
34	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm			

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, measurement chart and sketch of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

II	1	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
HQ File :01/84/050/00382/AM14/	RLA File :05/24/040/00400/AM14/		Defer Date: 03.04.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that quantity of export has been given in meter, this should be in sq. meter or applicant firm indicate the width of the export product. Applicant firm has not given the net content of each import item in export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

Case No.:31/47/84-ALC3/2013	Party Name: P.K.OVERSEAS	Meet No/Date:47/84-ALC3/2013	Status:

		06.03.2014	Deferred
36	HQ File :01/84/050/00386/AM14/	I .	Defer Date: 03.04.2014
		 03.02.2011	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.

37			'	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
	7	HQ File :01/84/050/00388/AM14/			Defer Date: 03.04.2014
	- 1	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.04.2014.			

	Case No.:26/47/84-ALC3/2013	1 19	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Deferred
	HQ File :01/84/050/00381/AM14/	RLA File :05/23/040/00456/AM14/	Lic.No/Date:0510378721 10.02.2014	Defer Date: 03.04.2014
38	D • • TI C • • • • • • • • • • • • • • • • • •	1 1 1 1 1	1 1 1 1 1	1° , C

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart and sketch of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 03.04.2014.

Case No.:34/47/84-ALC3/2013		06.02.2014	Status: Approved
HQ File :01/84/050/00389/AM14/	RLA File :02/24/040/00185/AM14/	Lic.No/Date:0210199829	

	10.02.2014	
<b>Decision:</b> The Committee considered	the case as per agenda alongwith other relevant papers and went thro	ough the details
submitted in this case. Accordingly, Co	ommittee after deliberations decided to ratify the Advance Authorization	on issued in this

case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Dyed/Printed fabrics content Silk	49,500 Sq.	Grey Silk fabric, GSM-	49,995 Sq.
	fabric, GSM-20 to 54, width-44"	meter	20 to 54, width-44"	meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:35/47/84-ALC3/2013	1	Meet No/Date:47/84-ALC3/2013 06.03.2014	Status: Approved
HQ File :01/84/050/00390/AM14/	RLA File :02/24/040/00186/AM14/	Lic.No/Date:0210199882 11.02.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Dyed/Printed fabrics content Silk	49,500 Sq.	Grey Silk fabric, GSM-	49,995 Sq.
	fabric, GSM-20 to 54, width-44"	meter	20 to 54, width-44"	meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/47/84-ALC3/2013	Party Name: BUILDMET FIBRES PVT	Meet No/Date:47/84-ALC3/2013	Status:
	LTD.,	06.03.2014	Deferred

HQ File :01/84/050/00356/AM14/	RLA File :07/24/040/00409/AM14/	Lic.No/Date:0710102253 20.02.2014	Defer Date: 03.04.2014
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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to await the same and defer the case for re-listing on 03.04.2014.

## **MANUAL AGENDA CASE**

(42)

Case No.519	M/s Trexta India Leather Accessories Mfg. Co. Ltd., Chennai	
NC 47/AM-14, dt. 06.03.2014	File No.01/84/50/177/AM-14/DES-V	
Ratification of input output norms against Advance Authorization No.0410149217 dated 28.08.2013.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7/187/2013-TSW, dated 05.03.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	SIG Stripe Ocelot Print	6000 Nos.	21.33 cms. Ocelot Coach Scrpt LW	0.136 Sq. meter per
	turnlock IPad case -		Zoenco PVC – Poly/ Cotton Non-	piece
	F66941		brush Canvas	
			Ecoline Smooth Crinkle, GSM-320,	0.0757 Sq. meter per
			width-140 cms.	piece
			CSY Nappa sides – 1.0-1.2mm	1.064 Sq. feet per
				piece
			100% Polyester Coach fabric,	0.098 Sq. meter per
			GSM-100, width-145 cms.	piece
			100% Polyester fabric with glue,	0.0642 Sq. meter per
			GSM-120, width-148 cms.	piece
			SLG Turnlock w/3.5mm Boss Ht 8	Net to net

				mm legs-zinc coated	
				Coach made in India TPU patch	Net to net
				Leather Auxiliary	Net to net, Kgs.
				Nonpao Adhesive BWA – 315 CH	Net to net, Kgs.
				Basic Adhesives P 560 (sprayable)	Net to net, Ltr.
				Basic Adhesives P 560 (Brushable)	Net to net, Ltr.
				Silica Gel Desiccant (6 grams)	Net to net, Pack
				(P-07438-07-CLE) Coach LDPE	Net to net
				Poly Bags (9-7/8"x12-1/2", Hole:6)	
				(P-34556-04-WH-Fabric Care –	Net to net
				Damp Cloth)	
				Sensormatic Security label W/AD	Net to net
				P-00728-01	Net to net
				P-33135-04	Net to net
	2.	Park Signature	5000 Nos.	Elast Smooth Crinkle, GSM-570,	0.0902 Sq. meter per
		Turnlock IPad case –		width-140 cms.	piece
		F67056		CSY Nappa sides – 1.0-1.2mm	0.5217 Sq. feet per
					piece
				100% Polyester Coach fabric,	0.1391 Sq. meter per
				GSM-100, width-145 cms.	piece
				Polyester Asian Faille Clear PU	<b>.</b> • • • • • • • • • • • • • • • • • • •
				Coating – WR+IX Clear PU	piece
				Coating	0.0600.0
				100% Polyester fabric with glue,	0.0639 Sq. meter per
				GSM-120, width-148 cms.	piece
				SLG Turnlock w/3.5mm Boss Ht 8	Net to net
				mm legs-zinc coated	77
				Coach made in India TPU patch	Net to net
DB		Annual of the state of the stat	- DDE ADI	Leather Auxiliary	Net to net, Kgs.
PR	O version /	Are you a developer? Try out the <u>HTML t</u>	o PDF API		

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Nonpao Adhesive BWA – 315 CH	Net to net, Kgs.
Basic Adhesives P 560 (sprayable)	Net to net, Ltr.
Basic Adhesives P 560 (Brushable)	Net to net, Ltr.
Silica Gel Desiccant (6 grams)	Net to net, Pack
(P-07438-07-CLE) Coach LDPE	Net to net
Poly Bags (9-7/8"x12-1/2", Hole:6)	
(P-34556-04-WH-Fabric Care –	Net to net
Damp Cloth)	
Sensormatic Security label W/AD	Net to net
P-00728-01	Net to net
P-33135-04	Net to net

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(43)

Case No.520	M/s Meenakshi (India) Ltd., Chennai
NC 47/AM-14, dt. 06.03.2014	File No.01/84/50/216/AM-11/DES-V
Re-fixation of input output norms against Advance Authorization No.0410118249 dated 22.10.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of samples and CAD/CAM of export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Men's Short made of 100%	4500 Nos.	100% Cotton fabric,	14,625 Sq. meter
	Cotton fabric, GSM-245+/-		GSM-245+/-10%	(3.25 sq. meter per
	10%			piece)
			32L Metal snap button	5 per piece
2.	Boys Short made of 100%	6000 Nos.	100% Cotton fabric,	10,860 Sq. meter
	Cotton fabric, GSM-245+/-		GSM-245+/-10%	(1.81 sq. meter per
	10%			piece)

3.	Ladies Short made of 98.4%	4000 Nos.	98.4% Cotton 1.6%	6400 Sq. meter (1.60
	Cotton 1.6% Lycra fabric,		Lycra fabric, GSM-	sq. meter per piece)
	GSM-243+/-10%		243+/-10%	
4.	Ladies Trouser made of	5000 Nos.	98.4% Cotton 1.6%	11,250 Sq. meter
	98.4% Cotton 1.6% Lycra		Lycra fabric, GSM-	(2.25 sq. meter per
	fabric, GSM-243+/-10%		243+/-10%	piece)
			7mm Metal Rivet	6 per piece
			32L Jeans Button with	2 per piece
			Cap	
5.	Men's Pant made of 100%	180 Nos.	100% Cotton fabric,	405 Sq. meter (2.25
	Cotton fabric, GSM-320+/-		GSM-320+/-10%	sq. meter per piece)
	10%			
6.	Men's Pant made of 96.4%	240 Nos.	96.4% Cotton 3.6%	540 Sq. meter (2.25
	Cotton 3.6% Lycra fabric,		Lycra fabric, GSM-	sq. meter per piece)
	GSM-268+/-10%		268+/-10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(44)

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	Case No.521	M/s Tashu International, Noida, U.P.	
	NC 47/AM-14, dt. 06.03.2014	File No.01/84/50/067/AM-07/DES-V	
	Ratification of input output norms in respect of Advance Authorization No.0510185062 dated		
	20.06.2006.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, all export documents, complete justification and technical person to explain the case. The case stands for re-listing on 03.04.2014.

(45)

	Case No.522	M/s Gaurav International, Gurgaon
	NC 47/AM-14, dt. 06.03.2014	File No.01/84/162/174/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510337980 dated 31.10.2012.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 20.03.2014.

(46)

Case No.523	M/s Gaurav International, Gurgaon
NC 47/AM-14, dt. 06.03.2014	File No.01/84/162/187/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510352488 dated 26.04.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 20.03.2014.

(47)

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	Case No.524	M/s Gaurav International, Gurgaon
	NC 47/AM-14, dt. 06.03.2014	File No.01/84/162/108/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510210180 dated 08.10.2007.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 20.03.2014.

(48)

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Ī	Case No.525	M/s Gaurav International, Gurgaon

NC 47/AM-14, dt. 06.03.2014	File No.01/84/162/173/AM-14/DES-V	
Fixation of input output norms against Advance Authorization No.0510337410 dated 18.10.2012.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 20.03.2014.

(49)

Case No.526	M/s Alps Industries Ltd., Ghaziabad
NC 47/AM-14, dt. 06.03.2014	File No.01/84/50/162/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.0510363932 dated 29.08.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

(50)

Case No.527	M/s Abhikriti Impex Pvt. Ltd., Kolkata
NC 47/AM-14, dt. 06.03.2014	File No.01/86/50/135/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0210192142 dated 23.07.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Industrial Garments: Men's	4010 Nos.	Fabric: F18V: 100% Polyester	19,448.5 Sq.
	Overall made of 100%		Taffeta 180T fabric with PVC	meter (@ 4.85
	Polyester Taffeta 180T with		coating, GSM-270+/-10%,	sq. meter per
	PVC coating fabric, GSM-		width-154 cms.	piece)
	270+/-10% & 100%		Fabric:F21: 100% Polyester	18,245.5 Sq.
	Polyester Taffeta 210T fabric		Taffeta 210T fabric, width-59"	meter (@ 4.55
				sq. meter per

piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(51)

Case No.528	M/s Orient Craft Ltd., New Delhi
NC 47/AM-14, dt. 06.03.2014	File No.01/84/171/150/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510360065 dated	
17.07.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

(52)

Case No.529	M/s Orient Craft Ltd., New Delhi
NC 47/AM-14, dt. 06.03.2014	File No.01/84/171/151/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510336494 dated	
04.10.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

(53)

ase No.530	M/s Orient Craft Ltd., New Delhi	
	File No.01/84/171/152/AM-14/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510314445 dated		
13.01.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under

examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

(54)

Case No.531	M/s Orient Craft Ltd., New Delhi
NC 47/AM-14, dt. 06.03.2014	File No.01/84/171/153/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510359866 dated	
16.07.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

(55)

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Case No.532	M/s Orient Craft Ltd., New Delhi
NC 47/AM-14, dt. 06.03.2014	File No.01/84/171/154/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510314445 dated	
13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 27.03.2014.

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